

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

116

C.P. (I.B) No.339/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY, 2018, 10:30 A.M.

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Tavrida Electric A.G-Vs- Tavrida Electric India Pvt.Ltd. | | |
| Under Section | 9 IBC | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

ANIRBAN RAY

DIYUSH AURANG

} Adv

Operational
Creditor

[Signature]

12/7/2018

Nupur Chandhni

PRACTISING COMPANY
SECRETARY

~~Operational~~

Corporate
Debtor

N. Chandhni
12/7/2018.

ORDER

Ld. Counsel for the Operational Creditor and Corporate Debtor is present.

Ld. Counsel for the Operational Creditor sought further time to file rejoinder. Time is granted.

For filing of rejoinder and for further consideration, list it on 02/08/2018.

[Signature]
(Jinan K.R.)
Member (J)